

# **BUSINESS ADVISORY COMMITTEE**

**( Thirteenth Lok Sabha)**

## **FIFTH REPORT**

**( Presented on 10.3.2000)**

The Business Advisory Committee held a sitting on Thursday, the 9<sup>th</sup> March, 2000.


2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- |     |   |         |
|-----|---|---------|
| (1) | General Discussion on Railway Budget for 2000-2001.                                     | 4hours. |
| (2) | Discussion and Voting on Demands for Grants (Vote on Account) (Railways) for 2000-2001. |         |
| (3) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 1999-2000.     |         |
| (4) | General Discussion on General Budget for 2000-2001.                                     | 4 hours |
| (5) | Discussion and Voting on Demands for Grants on Account (General) for 2000-2001.         |         |
| (6) | Discussion and Voting on Supplementary Demands for Grants (General) for 1999-2000.      |         |

- |      |   |         |
|------|---|---------|
| (7)  | Discussion on Motion of Thanks on the President's Address.  | 8 hours |
| (8)  | Discussion on Statutory Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions (Amendment) Ordinance, 2000             | 2 hours |
| (9)  | The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2000.<br><u>(Replacing the Ordinance)</u><br><u>(Consideration and passing)</u> | 2 hours |
| (10) | Discussion on Statutory Resolution seeking disapproval of the Telecom Regulatory Authority of India (Amendment) Ordinance , 2000.                               | 2 hours |
| (11) | The Telecom Regulatory Authority of India (Amendment) Bill, 2000.<br><u>(Replacing the Ordinance)</u><br><u>(Consideration and passing)</u>                     | 1 hour  |
| (12) | The Coffee (Amendment) Bill, 2000.<br><u>(Consideration and passing)</u>  | 1 hour  |

NEW DELHI;  
March 9, 2000

-----  
Phalguna 19, 1921 (Saka)

  
**(G.M.C. BALAYOGI)**  
Chairman,

Business Advisory Committee.

# BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

## FIFTH REPORT

(Presented on 10.3.2000)

The Business Advisory Committee held a sitting on Thursday, the 9th March, 2000.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |  |   |          |
|--|---|----------|
| (1) General Discussion on Railway Budget for 2000-2001.  | } | 4 hours. |
| (2) Discussion and Voting on Demands for Grants (Vote on Account) (Railways) for 2000-2001.  |   |          |
| (3) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1999-2000.  |   |          |
| (4) General Discussion on General Budget for 2000-2001.  | } | 4 hours. |
| (5) Discussion and Voting on Demands for Grants on Account (General) for 2000-2001.  |   |          |
| (6) Discussion and Voting on Supplementary Demands for Grants (General) for 1999-2000.   |   |          |
| (7) Discussion on Motion of Thanks on the President's Address.   |   | 8 hours. |
| (8) Discussion on Statutory Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions (Amendment) Ordinance, 2000. | } | 2 hours. |
| (9) The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2000.<br>(Replacing the Ordinance)<br>(Consideration and passing)    |   |          |
| (10) Discussion on Statutory Resolution seeking disapproval of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2000.                    |   |          |
| (11) The Telecom Regulatory Authority of India (Amendment) Bill, 2000.<br>(Replacing the Ordinance)<br>(Consideration and passing)                       |   | 2 hours. |
| (12) The Coffee (Amendment) Bill, 2000.<br>(Consideration and passing)   |   | 1 hour.  |

NEW DELHI;  
March 9, 2000  

---

Phalguna, 19, 1921 (Saka)

G.M.C. BALAYOGI,  
Chairman,  
Business Advisory Committee.